

1	2	3
3.	Bihar	7,786
4.	Gujarat	23,832
5.	Haryana	5,429
6.	Himachal Pradesh	5,554
7.	Jammu & Kashmir	4,616
8.	Karnataka	4,372
9.	Kerala	2,094
10.	Madhya Pradesh	22,725
11.	Maharashtra	15,776
12.	Manipur	1,581
13.	Meghalaya	1,810
14.	Nagaland	76
15.	Orissa	5,328
16.	Punjab	8,326
17.	Rajasthan	10,717
18.	Sikkim	1,054
19.	Tamil Nadu	7,620
20.	Tripura	3,609
21.	Uttar Pradesh	29,318
22.	West Bengal	15,130
23.	A & N Islands	161
24.	Arunachal Pradesh	802
25.	Chandigarh	445
26.	A & N Haveli	207
27.	Delhi	6,125
28.	Goa, Daman & Diu	1,054
29.	Lakshadweep	294
30.	Mizoram	1,767
31.	Pondicherry	656

**Levy Quota from Vanaspati
Manufacturers**

4049. SHRI ANOOPCHAND SHAH :
Will the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state :

(a) the policy of Government to allot imported edible oils to vanaspati manufacturing units and the rate, thereof; and

(b) the reasons for not taking certain quota of vanaspati as a levy from vanaspati manufacturers against allotment of imported edible oils at a fix price for distribution through Public Distribution System ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) As per the current Policy, 50% of imported edible oil act Rs. 15,000 per MT and 30% imported oil @ Rs. 19,000 per MT is allotted to the vanaspati industry on observance of a voluntary price discipline by them.

(b) In order to ensure easy availability of vanaspati to the consumers, States Governments/Union Territories have been advised to take upto 30% of the total production of the vanaspati produced in the States/UTs concerned at the agreed price for sale to States Government nominees or through Public Distribution System.

Production of Uniform Type of Sugar

4050. SHRI ANOOPCHAND SHAH :
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether instructions have been issued to sugar factories to produce uniform type of sugar;

(b) if so, the reasons thereof;

(c) whether standardisation of sugar has been opposed by suger co-operative mills in Maharashtra ; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) No, Sir. Since the beginning of 1984-85 season, there are 6 sugar standards viz. large (L), Medium (M) and small (S) in grain size and in colour series of 30 and 29.

(b) to (d). Do not arise.

**Accommodation for Workers of
Steel Plants**

4051. SHRI SRIBALLAV PANI-
GRAHI : Will the Minister of STEEL AND
MINES be pleased to state :

(a) whether many employees of the Public Sector Steel Plants are facing acute accommodation problems;

(b) if so, the number of houses of different category proposed to be constructed and allotted in 1988-89 at different places for the employees of the Public Sector Steel Plants; and

(c) the number of houses proposed to be constructed for the employees of Rourkela Steel Plant during 1988-89 and 1989-90 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) The satisfaction level of housing in different steel plants under SAIL varies from 52% to 68%. In IISCO, the satisfaction level is 30%.

(b) Number of houses proposed to be constructed/allotted in 1988-89 in different steel plants under SAIL is given below :

Bokaro Steel Plant

Category	BS City	Mines	
		Category	Number
D Type	1860		
C—D Type	2004	A type	288
B—C Type	130	B type	354
A—B Type	10	C Type	10
		D Type	11

IISCO

Number of houses to be allotted and to be constructed during 1988-89 is given below :—

To be allotted	84
To be constructed	48

Salem Steel Plant

12 numbers of B Type quarters and 8 numbers of D Type quarters are proposed to be constructed during 1988-89.

(c) While in 1988-89, 67 number of houses are proposed to be constructed, 40

Durgapur Steel Plant

Category	No. of house
B—Plinth Area 600 Sq. Ft.	256
C—Plinth Area 800 Sq. Ft.	18
Hostel Type	180

Rourkela Steel Plant

Category	No. of Houses
1 Bed Room (Plinth Area 385 Sq. Ft. in Plant township)	40
3 Bed Room (Plinth Area 1501 Sq. Ft. in plant township)	7
1 Bed Room (385 Sq. Ft.) for ILQ, Satna township.	20

numbers of 1 Bed Room Quarters are proposed to be constructed during 1989-90 at Rourkela Township.

ICAR Units in Maharashtra

4052. SHRI VIJAY N. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of units of the Indian Council of Agricultural Research in Maharashtra;

(b) how far these units have succeeded in giving advice to the farmers in the State in the field of agriculture; and